

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**  
**PRESENT**  
**THE HONOURABLE DR. JUSTICE KAUSER EDAPPAGATH**  
Friday, the 23<sup>rd</sup> day of June 2023 / 2nd Ashadha, 1945  
**WP(CRL.) NO. 600 OF 2023(S)**

**PETITIONER:**

SMT.ANNAMMA SEBASTIAN, W/O SEBASTIAN THOMAS, AGED 69 YEARS,  
THADATHIL HOUSE, KURUSSUMMOODU P.O, CHANGANASSERY,  
KOTTAYAM - 686 104.

**RESPONDENTS:**

1. THE STATE OF KERALA, REPRESENTED BY THE PUBLIC PROSECUTOR, HIGH COURT OF KERALA - 682 031.
2. THE STATION HOUSE OFFICER, EDATHALA POLICE STATION, EDATHALA - 683 107.
3. THE EXPERT PANEL (MEDICAL NEGLIGENCE), REPRESENTED BY THE CONVENOR OF EXPERT PANEL (MEDICAL NEGLIGENCE), THE DISTRICT MEDICAL OFFICER, HEALTH, THE DISTRICT MEDICAL OFFICE (H), PARK AVENUE, MARINE DRIVE, ERNAKULAM - 682 011.
4. THE DISTRICT MEDICAL OFFICER, HEALTH, THE DISTRICT MEDICAL OFFICE, HEALTH, PARK AVENUE, MARINE DRIVE, ERNAKULAM - 682 011.

Writ petition (criminal) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(Crl.) the High Court be pleased to direct the 2nd Respondent to forward Exhibit.P1 complaint dated 13-06-2023 to the 3rd Respondent for its opinion pending disposal of the writ petition.

This petition coming on for admission upon perusing the petition and the affidavit filed in support of WP(Crl.) and upon hearing the arguments of M/S. MANJUNATH MENON & ARYA RAGHUNATH, Advocates for the petitioner and of PUBLIC PROSECUTOR for the respondents, the court passed the following:

**ORDER**

The 2nd respondent shall forward Ext.P1 complaint to the 3rd respondent for his opinion, if not already forwarded.

Post next week.

Sd/- DR. KAUSER EDAPPAGATH JUDGE

**APPENDIX OF WP(CRL.) 600/2023**

**Exhibit P1**

**TRUE COPY OF COMPLAINT DATED 13-06-2023 PREFERRED BY  
THE PETITIONER U/S.154 OF THE CRIMINAL PROCEDURE CODE,  
1973 BEFORE THE 2ND RESPONDENT.**

